

17

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 80/252/NCLT/AHM/2017


Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017**

Name of the Company: Mohanlal Chugh
(Chugh Devcons Pvt. Ltd)
V/s.
Registrar of Companies

Section of the Companies Act: Section 252 (3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	VIJAYESH ATRE	ADVOCATE	Appellant	
----	---------------	----------	-----------	---

2.				
----	--	--	--	--

ORDER

Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Appellant is directed to issue notice of date of hearing along with copy of application on ROC and shall file proof of service.

List the matter 08.01.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 8th day of December, 2017.